

**GOVERNMENT OF INDIA  
COAL  
LOK SABHA**

UNSTARRED QUESTION NO:3566  
ANSWERED ON:01.12.2010  
DEMAND OF COAL  
Pangi Shri Jayaram

**Will the Minister of COAL be pleased to state:**

- (a) whether the demand for coal can be fulfilled by giving mining rights for many coal blocks in the country to the big coal consumers;
- (b) if so, the reaction of the Government thereto;
- (c) whether many big coal consumers in the country have applied for captive coal mines;
- (d) if so, the number of such applications and the date since when these applications have been under consideration; and
- (e) the time by which a decision is likely to be taken on these applications?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF COAL AND MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF STATISTICS & PROGRAMME IMPLEMENTATION (SHRI SRIPRAKASH JAISWAL)

(a) & (b): Coal blocks to the various public and private companies are allocated for meeting their coal requirements for the specified linked end use projects.

(c) to (e): Allocation of captive coal blocks is an on-going process and applications for allocation of blocks are called from time to time. However, as on date, there are no captive coal blocks on offer hence no applications are under consideration.